

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.09.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, the Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 505 of 2018	Swastik Enterprises Vs. Hajee A.P Bava Company Constructions Pvt Ltd.	G.K Jain	Sunav Rastogi
3.	Comp. App. (AT) (Ins) No. 519 of 2018	MSTC Ltd Vs AdhunikMetalliks Ltd & Ors	Pallavi Pratap	
4.	Comp. App. (AT) (Ins) No. 523 of 2018	Vineet Wadhwa Vs Technology Development Board & Ors	Alok Shukla	
5.	Comp. App. (AT) (Ins) No. 537 of 2018	Krupal Reddy Vs. Axis Bank Ltd.	Jaspal Singh	
6.	Comp. App. (AT) (Ins) No. 538 of 2018	Smaat India (P) Ltd. Vs. VK Global	Anuradha Dutt	
7.	Comp. App. (AT) (Ins) No. 539 of 2018	Paresh C. Shah Vs. Udupi Vasudev Ganesh Nayak & Ors.	Anannya Ghosh	
8.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	
9.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Sameer Abhyankar	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) 438 of 2018	Deepak Singh Vs. Orissa Manganese and Minerals Ltd.	Gaurav Singh	Comp. App. (AT) (Ins) 438 of 2018
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For Hearing

11.	Comp. App. (AT) (Ins) No. 169 of 2017 Part Heard	Edelweiss Asset Reconstruction Co. Ltd. Vs. Synergies DoorayAutomative Ltd. &Ors. With	Jyoti Singh	Srishti Govil
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12.	Comp. App. (AT) (Ins) No. 170 of 2017 Part Heard	Edelweiss Asset Reconstruction Co. Ltd. Vs. Synergies DoorayAutomative Ltd. &Ors. With	Jyoti Singh	Srishti Govil
13.	Comp. App. (AT) (Ins) No. 171 of 2017 Part Heard	Edelweiss Asset Reconstruction Co. Ltd. Vs. MamtaBinani&Ors. With	Jyoti Singh	Srishti Govil
14.	Comp. App. (AT) (Ins) No. 172 of 2017 Part Heard	Edelweiss Asset Reconstruction Co. Ltd. Vs. MamtaBinani&Ors. With	Jyoti Singh	Srishti Govil
15.	Comp. App. (AT) (Ins) No. 173 of 2017 Part Heard	Edelweiss Asset Reconstruction Co. Ltd. Vs. Synergies DoorayAutomative Ltd. &Ors.	Jyoti Singh	Srishti Govil
16.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India &Ors. With	S. SantanamSwamina dhan, NishthaKhurana	M. Anbalagan, G. Ananda Selvam
17.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. SantanamSwamina dhan NishthaKhurana	M. Anbalagan, G. Ananda Selvam

Note: Court will not sit after 1:00 PM.

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By Order
12/9/18
Joint Registrar